

IN THE HIGH COURT OF KERALA AT ERNAKULAM

Present:

THE HONOURABLE MR. JUSTICE GOPINATH P.

Tuesday, the 12th day of May 2020/22nd Vaisakha, 1942

I.A.No.1 & 2 of 2020 in WP(C) No.9114/2020

PETITIONER

**GEORGE JOSEPH,,AGED 60 YEARS
S/O LATE P.V.LONAN, RESIDING AT CC NO 27/2177, PUTHENPURACKAL HOUSE, K-
26, KRUPALAYAM, KADAVANTHRA P.O.ERNAKULAM-682 020.**

RESPONDENT

- 1. STATE BANK OF INDIA,
COCHIN SHIPYARD BRANCH, PB NO 1655, M.G ROAD, PERUMANOOR, ERNAKULAM-682
015, REP BY ITS BRANCH MANAGER.,**
- 2. AUTHORIZED OFFICER,
LOAN SECTION, STATE BANK OF INDIA, FIRST FLOOR, VANKADATHU TOWERS, NH
BYE-PASS JUNCTION, PADIVATTOOR, ERNAKULAM-682 025.**

Writ Petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to .

These petitions coming on for orders upon perusing the petitions and the affidavits filed in support of these petitions and upon hearing the arguments of M/S MATHEW A KUZHALANADAN, K.R.ARUN KRISHNAN, SUDEEP ARAVIND PANICKER, Advocates for the petitioner the court passed the following:

O R D E R

Heard. Allowed.

12-05-2020

GOPINATH P., JUDGE